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MILITANCE SFC  
25/1/2012

# MINISTRY OF CORPORATE AFFAIRS

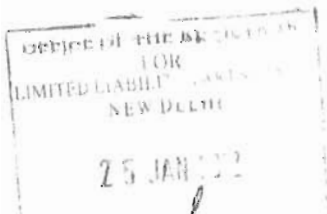
(VIGILANCE SECTION)

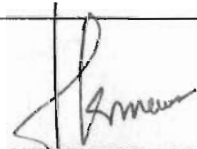
## PROPERTY RETURN FOR THE YEAR 2011 (AS ON 01-01-2012)

1.	Name of the Officer	SANTOSH KUMAR
2.	Service to which he belongs	INDIAN CORPORATE LAW SERVICE (ICLS)
3.	Present post held	Registrar, LLP
4.	Present Pay	Rs. 28,850/- (Basic Pay including grade pay)
5.	Office	Office of Registrar, LLP, 3 <sup>rd</sup> Floor, Paryavaran Bhawan, CGO Complex, New Delhi-110003.
<b><u>PROPERTY DETAILS</u></b>		
6.	Description of property	Flat.
7.	Precise Location of the property (full address)	Flat No.314 (Shivam), Sector-19, Vasundhara, Ghaziabad-201012.
8.	Area of Land in case of landed property	95.60 Sq.mt Flat at 2 <sup>nd</sup> floor.
9.	Nature of land (state whether residential/agricultural etc)	Residential Flat.
10.	Extent of interest	50%.
11.	If not in own name state in whose name and relationship with Government servant	Myself and my wife Smt. Suman Kumari are joint owner of the flat.
12.	Date of acquisition	18-07-1998 (Before Joining Govt. Service)
13.	How acquired (whether by purchase, lease, mortgage, inheritance, gift or otherwise, name address, connection with Government servants and other details of person from whom acquired etc. Be given (see note below)	Flat purchased from UP, Awasthi Bikash Parishad under SFS scheme.
14.	Value of property (See note below)	7.88 lakhs (Purchased price)
15.	Particular of sanction of prescribed authority, if any	Not Applicable. (Flat purchased before joining Govt. Service)
16.	Total income from the property	Not Applicable (Self Occupied)
17.	Any other details.	Not Applicable.

PLACE: NEW DELHI

DATE: 25-01-2012



  
(SANTOSH KUMAR)  
Registrar, LLP